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- (ii) Statement giving reasons for the delay in laying the papers mentioned at (i) above. [Placed in Library. *See* No. LT-128/91].
- I. Reports (year ended 31-3-1990) of the Comptroller and Auditor General of of India.
- II. Appropriation Accounts (1989-90) of Railways (Part I and II), Block Acco unts, Balance sheets and Profit and loss Accounts of Indian Government Rail ways.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHANTARAM POTDUKHE): Madam, I lay on the Table, under clause (1) of article 151 of the Constitution, a copy each (in English and Hindi) of the following papers:

- I. (i) Report of the Comptroller and Auditor General of India for the year ended the 31st March, 1990 (No. 2 of 1991—Union Government (Scientific Departments). [Placed in Library. See No. LT-107/91]
- (ii) Report of the Comptroller and Auditor General of India for the year ended the 31st March, 1990 (No. 5 of 1991—Union Government (Revenue Receipts—Direct Taxes). [Placed in Library. See No. LT-108/91]
- (iii) Report of the Comptroller and Auditor General of India for the year ended the 31st March, 1990 (No. 6 of 1991—Central Action Plan (Income Tax), 1988-89—Union Government (Revenue Receipts—Direct Taxes). [Placed in Lib. See No. LT-109/91]
- (iv) Report of the Comptroller and Auditor General of India for the year ended the 31st March. 1990 (No. 10 of 1991—Union Government (Railways). [Placed in Library. See No. LT-110/911
- II. Appropriation Accounts of Railways fo-1989-90 (Part T and II) Block Accounts, Balance Sheets and Profit and

- Loss Accounts of Indian Government Railways. [Placed in Lib. *See* No. LT-111/91)
- I. Report and Accounts (1987-88) of the Rajasthan State Agro Industries Cor poration Limited, Jaipur and related papers.
- II. Report and Accounts (1987-88) of the Himachal Pradesh Agro Industries Cor poration Limited, Shimla and related Papers.
- III. Notification publishing the order indicating the Supplies of fertilisers to be mads by domestic manufacturers of Fertilizer to various States|UTs commodity Beards during 1-4-1991 to 30-4-1991

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRi MULLAPPALLY RAMACHAND-RAN): Madam, I lay on the Table a copy each (in English and Hindi) of the following papers, under sub-section. (1) of section 619A of the Companies Act, 1956:—

- I. (a) Nineteenth Annual Report and Ac counts of the Rajasthan State Agro Industries Corporation Limited, Jaipur, for the year 1987-88, together with the Auditors' Report of the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the Corporation. [Placed in Library. *See* No. LT-132/91 for (a) and (b)]
- II. (ii) (a) Twentieth Annual Report and Accounts of the Himachal Pradesh Agro Industries Corporation Limited, Shimla, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the Corporation. [Placed in Lib., See No. LT-137/91 for (a) and (b)]

Statements (in English and Hind) giving reasons for the delay in laying the papers mentioned at I and II above.

[Placed in Lib. See No. LT-137/90